

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY): (a) to (c) Role of State Governments is important in promoting exports. Government of India has re-emphasised this by suggesting constitution of State Level Export Promotion Committee (SLEPC) at State level headed by the Chief Secretary of the State comprising officers of Government of India/State Government. Funds are also being made available to State Governments for bridging gaps in infrastructure affecting exports from the States.

### **Tobacco consumption in the country**

490. SHRI RAVULA CHANDRA SEKAR REDDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether tobacco consumption in the country has dropped after imposing ban on smoking in public places;

(b) if so, the percentage of drop in tobacco consumption; and

(c) the strategies adopted to compensate the loss to the tobacco industry due to ban on smoking in public places?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY): (a) and (b) The available statistics do not show a fall in consumption of tobacco in the country after imposition of ban on smoking in public places.

(c) Does not arise.

### **V. Govindarajan Committee Report**

491. SHRI R.P. GOENKA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the V. Govindarajan Committee in its recent report on Reforming Investment Approval and Implementation procedures-Part II has *inter alia* recommended the setting up of an Industrial Investment Facilitation Board on the lines of Foreign Investment Implementation Authority;

(b) if so, the details of the other major recommendations made therein and action taken/proposed to be taken thereon with their present status; and

(c) the details of specific monitoring mechanism established, if any, to speed up implementation of the recommendations at the State level with a view to facilitating quicker investments in the economy?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI CHENNAMANENIVIDYA SAGAR RAO): (a) Yes, Sir.

(b) The Committee has, *inter alia*, recommended re-engineering of regulatory processes at the Central and State level for simplification of the procedures relating to the grant of various approvals and rationalization of the inspection, record keeping and reporting requirements. The recommendations also envisage greater use of information technology tools in the administration of approvals.

Implementation of these recommendations has been initiated in 21 Ministries/Departments of the Government of India. List of such Ministries/Departments is annexed as Statement. (*See below*)

(c) A specific monitoring mechanism is not envisaged in the report. The recommendations, *inter alia*, require Ministries/Departments to suggest a generic structure for re-engineering of regulatory processes at State level also.

### **Statement**

#### *List of Ministries/Departments*

1. Ministry of Labour.
2. Ministry of Environment and Forest.
3. Ministry of Power.
4. Ministry of Agriculture and Cooperation.
5. Ministry of Petroleum and Natural Gas.
6. Department of Economic Affairs.

7. Ministry of Information Technology.
8. Department of Personnel and Training.
9. Department of Revenue.
10. Department of Banking and Insurance.
11. Ministry of Urban Employment and Poverty Alleviation.
12. Ministry of Urban Development.
13. Department of Mines.
14. Ministry of Food Processing Industries.
15. Department of Commerce.
16. Ministry of Textiles.
17. Ministry of Tourism.
18. Department of Culture.
19. Department of Company Affairs.
20. Ministry of Statistics and Programme Implementation.
21. Department of Industrial Policy & Promotion.

### **Composition of Tobacco Board**

492. SHRI K.B. KRISHNA MURTHY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the composition of the Governing Council of Tobacco Board as constituted now;

(b) the number of representatives from the farmers/traders sector from Andhra Pradesh and Karnataka in the Council; and

(c) whether Government would give more representation to Karnataka on the Council since it has vast area under tobacco cultivation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY): (a) to (c) In accordance